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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

APPEAL NO. 40 OF 2025

IN THE MATTER OF:

NAKUL KUMAR GUPTA

...APPELLANT

VERSUS

UTTARAKHAND FOREST DEPARTMENT

...RESPONDENT

NDOH: 10.07.2025

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4.	Proof of advance service	10

THROUGH

APPELLANT


SIDDHARTH ARORA
ADVOCATE

C-24, GREATER KAILASH ENCLAVE-I,
NEW DELHI-110048.

PLACE: DELHI

MOBILE: +91-9839211111

DATED: 07/07/2025

ENROLLMENT NO. D-1402/2016

EMAIL: siddhartharora@live.com

by hand/ speed post

Without Prejudice

Date: 29.05.2025

To,
Uttarakhand Forest Department,
at: 85, Rajpur Road, Hathibarkala Salwala,
Dehradun-248001, Uttarakhand.

also at: Office of Sub-Divisional Forest Officer (Jaspur),
Terai Western Forest Division, Ramnagar (Nainital).

Subject: Request letter on behalf of Sh. Nakul Kumar Gupta requesting a certified copy of Letter No. 589/29-1, dated 22.06.2024, Letter No. 58/29-1, dated 23.09.2024, Letter No. 76/27-1, dated 09.10.2024, and Letter No. 276/29-1, dated 28.02.2025

Reference: Letter No. 360/29-3, dated 29.03.2025

Sir/ Ma'am,

1. The undersigned has filed Appeal No. 40/ 2025 before the Hon'ble National Green Tribunal, Delhi, assailing Letter No. 360/29-3, dated 29.03.2025, which calls upon the undersigned to deposit compensation for 117 trees.
2. This Appeal No. 40/ 2025 was listed before the Hon'ble National Green Tribunal, Delhi, on 29.05.2025, and has now been adjourned to 10.07.2025.
3. In this Letter No. 360/29-3, dated 29.03.2025, reference is made to Letter No. 589/29-1, dated 22.06.2024, Letter No. 58/29-1, dated 23.09.2024, Letter No. 76/27-1, dated 09.10.2024, and Letter No. 276/29-1, dated 28.02.2025; thus, these Letter No. 589/29-1, dated 22.06.2024, Letter No. 58/29-1, dated 23.09.2024, Letter No. 76/27-1, dated 09.10.2024, and Letter No. 276/29-1, dated 28.02.2025, are required for the proper and complete adjudication of Appeal No. 40/ 2025.
4. Therefore, the undersigned requests and prays that a certified copy of Letter No. 589/29-1, dated 22.06.2024, Letter No. 58/29-1, dated 23.09.2024, Letter No. 76/27-1, dated 09.10.2024, and Letter No. 276/29-1, dated 28.02.2025, be kindly provided to the undersigned so that it can be filed on record for Appeal No. 40/ 2025.
5. The undersigned also requests and prays for a certified copy of the entire proceedings, if any, carried out towards the computation, assessment, and imposition of the compensation.

Truly,

Nakul Gupta

Sh. Nakul Kumar Gupta,
R/o. A-10, Ganpati Apartments,
6-Shamnath Marg, Civil Lines, Delhi-110054.
Mobile: +91-9810068974
e-Mail: nakulgupta2009@gmail.com

by hand/ speed post

Without Prejudice

Date: 29.05.2025

To,
Uttarakhand Forest Department,
at: 85, Rajpur Road, Hathibarkala Salwala,
Dehradun-248001, Uttarakhand.

✓ also at: Office of Sub-Divisional Forest Officer (Jaspur),
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Truly,

Nakul Gupta

Sh. Nakul Kumar Gupta,
R/o. A-10, Ganpati Apartments,
6-Shamnath Marg, Civil Lines, Delhi-110054.
Mobile: +91-9810068974
e-Mail: nakulgupta2009@gmail.com

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SP COMMUNIST PLACE SO <110001>

Counter No:2,30/05/2025,10:56

To:UTTARAKHAND FO,65 RAJPUR RD

PIN:240001, Dehradun GPO

From:NAKUL KR GU, A 10 BANWATI AP

Wt:30gms

Amt:41.30, Tax:6.30, Amt. Paid:41.00 (Cash)

<Track on www.indiapost.gov.in>

<Dial 1000266000> <Near mask 587380743>

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Counter No:2,30/05/2025,10:56

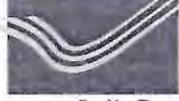
To:UTTARAKHAND FO,D/O SUB DN FORES

PIN:244715, Ramnagar SO Nainital

From:NAKUL KR GU, A 10 BANWATI AP

Wt:30gms

Amt:41.30, Tax:6.30, Amt. Paid:41.00 (Cash)

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* Indicates a required field.

* Consignment Number

ED947308743IN

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Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
Connaught Place SO	30/05/2025 10:45:02	248001	41.30	Inland Speed Post	Dehradun GPO	03/06/2025 16:50:30

Event Details For : ED947308743IN

Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
03/06/2025	16:50:30	Dehradun GPO	Item Delivered(Addressee)
03/06/2025	09:55:04	Dehradun GPO	Out for Delivery
03/06/2025	08:08:30	Dehradun GPO	Item Received
02/06/2025	16:51:59	MA Dehradun	Item Dispatched
02/06/2025	16:43:51	MA Dehradun	Item Received
31/05/2025	18:00:00	Delhi AP TMO	Item Dispatched
31/05/2025	04:16:23	New Delhi NSH	Item Bagged
30/05/2025	17:52:54	Connaught Place SO	Item Dispatched
30/05/2025	16:40:26	Connaught Place SO	Item Bagged
30/05/2025	10:45:02	Connaught Place SO	Item Booked

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* Indicates a required field.

* Consignment Number

ED947308757IN

Track More

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
Connaught Place SO	30/05/2025 10:45:02	244715	41.30	Inland Speed Post	Ramnagar SO Nainital	02/06/2025 17:02:49

Event Details For : ED947308757IN**Current Status : Item Delivered(Addressee)**

Date	Time	Office	Event
02/06/2025	17:02:49	Ramnagar SO Nainital	Item Delivered(Addressee)
02/06/2025	12:29:18	Ramnagar SO Nainital	Out for Delivery
02/06/2025	10:48:31	Ramnagar SO Nainital	Item Received
02/06/2025	06:08:47	MA Rudrapur	Item Dispatched
02/06/2025	03:21:29	MA Rudrapur	Item Received
02/06/2025	03:16:37	Rudrapur NSH	Item Dispatched
02/06/2025	03:10:15	Rudrapur NSH	Item Bagged
01/06/2025	22:16:59	Rudrapur NSH	Item Received
01/06/2025	21:52:30	MA Rudrapur	Item Dispatched
01/06/2025	21:48:17	MA Rudrapur	Item Received
01/06/2025	13:59:43	Moradabad Ma RMS TMO	Item Dispatched
01/06/2025	13:50:06	Moradabad Ma RMS TMO	Item Received
01/06/2025	12:43:56	Moradabad NSH	Item Dispatched
01/06/2025	10:59:50	Moradabad NSH	Item Bagged
01/06/2025	08:54:30	Moradabad NSH	Item Received

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31/05/2025	16:33:46	New Delhi RS TMO	Item Dispatched
31/05/2025	14:50:02	New Delhi RS TMO	Item Received
31/05/2025	09:00:00	New Delhi NSH	Item Dispatched
31/05/2025	04:16:23	New Delhi NSH	Item Bagged
30/05/2025	17:52:54	Connaught Place SO	Item Dispatched
30/05/2025	16:40:26	Connaught Place SO	Item Bagged
30/05/2025	10:45:02	Connaught Place SO	Item Booked

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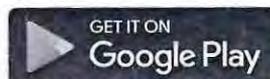
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Application Security Audit Report



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Forest Department काशीपुर Circle उप प्रभागीय वनाधिकारी (राज) Uttarakhand Pradesh

Book No. 3540

तराई पश्चिमी वन प्रभाग
No. 384009

व.प. FOREST DIVISION रामनगर

Received From श्री. सुकुम कुमाँर (उ.प. 5/03/25) कुमाँर
गुल्लू नि. रामनगर, तराई पश्चिमी वन प्रभाग
the sum of Rupees 505,000/- (पाँच लाख पचास हजार मात्र)

on account of वन आय राद्य (रा. 5/03/25) कुमाँर
श्री सुकुम कुमाँर

Dated 13/6/25

Forest Officer
वन क्षेत्राधिकारी
काशीपुर रेंज
तराई पश्चिमी वन प्रभाग रामनगर



by speed post

Without Prejudice

Date: 18.06.2025

To,

✓ Uttarakhand Forest Department,
at: 85, Rajpur Road, Hathibarkala Salwala,
Dehradun-248001, Uttarakhand.

also at: Office of Sub-Divisional Forest Officer (Jasipur),
Terai Western Forest Division, Ramnagar (Nainital).

Subject: Representation on behalf of Sh. Nakul Kumar Gupta

Reference: Letter No. 360/29-3, dated 29.03.2025

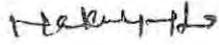
Sir/ Ma'am,

1. The undersigned, on 02.06.2025, visited your office, the afore-stated addressee, requesting a copy of Letter No. 589/29-1, dated 22.06.2024, Letter No. 58/29-1, dated 23.09.2024, Letter No. 76/27-1, dated 09.10.2024, and Letter No. 276/29-1, dated 28.02.2025, which were referred to in Letter No. 360/29-3, dated 29.03.2025.
2. On 02.06.2025, the undersigned was informed and put on notice by your officials, the afore-stated addressee, that an amount of Rs. 5,85,000/- is to be deposited for 117 trees at the rate of Rs. 5,000/- per tree.
3. The undersigned has already filed a comprehensive appeal challenging Letter No. 360/29-3, dated 29.03.2025, before the Hon'ble National Green Tribunal, Delhi, which is pending. In this appeal, bearing Appeal No. 40/ 2025, it is the specific case of the undersigned that the trees in question have not been felled by the undersigned, and the demand for 117 trees has been made without following the directions passed in Order dated 04.12.2024, in OA No. 147/ 2024.
4. The undersigned, though not liable to pay this amount of Rs. 5,85,000/- as demanded unlawfully from him, has, however, in order to avoid any coercive action or any penal consequence arising from its non-payment, deposited this demanded amount of Rs. 5,85,000/- with you, the afore-stated addressee, on 13.06.2025.
5. The deposit of Rs. 5,85,000/- has been made without prejudice to the rights and contentions of the undersigned and without admitting the liability of the undersigned, under protest and subject to the outcome of Appeal No. 40/ 2025.

Nakul Kumar Gupta

6. The undersigned therefore prays that proceedings, if any, initiated against the undersigned, be kindly closed, and no coercive or penal action be taken against him.

Truly,



Sh. Nakul Kumar Gupta,
R/o. A-10, Ganpati Apartments,
6-Shamnath Marg, Civil Lines,
Delhi-110054.
Mobile: +91-9810068974
e-Mail: nakulgupta2009@gmail.com

*enclosed: Receipt dated 13.06.2025.

Advance service in Appeal No. 40/ 2025, titled as, "Sh. Nakul Kumar Gupta Vs. Uttarakhand Forest Department"

1 message

Chamber of Mr. Siddharth Arora <chamberofsa@gmail.com>

Mon, Jul 7, 2025 at 1:19 PM

To: ccf-admin-forest@nic.in, pccfuk@gmail.com

Kind Attention:

Please find attached herewith list of documents alongwith documents to be filed before the Hon'ble NGT on behalf of the Appellant in the aforementioned matter.

Kindly note that the matter is next listed on 10.07.2025 before the Hon'ble Court.

Regards
Gaurav Kumar
Counsel for Appellant
M: 8149262945

 **LIST OF DOCS. - 07.07.2025.pdf**
1545K